NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.29/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2017

NAME OF THE PARTIES: Mrs. Neha Kumar & Anr.

V/s. M/s. NESA Radiation Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Girish Kuman On behalf of Frigh Kennan
Petitioner 1 Neugh burnan

2. Neerja Kuman Petitioner 2 Neugh burnan

BHIDE State Properties 3 ABHISHEK BHIDE

ORDER

C.P No. 29/397-398/CLB/MB/MAH/2015

- The Learned Representatives of both the parties are present. 1.
- List this matter on 03.03.2017 for hearing. 2.

Sd/-

B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).

Dated: 03.02.2017.